

(d) whether the project allowance is paid to all those who serve in project area irrespective of the availability or non-availability of the amenities?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Yes, Sir.

(b) Project allowance is primarily intended to compensate the staff for lack of certain amenities such as housing, schools, markets, and dispensaries etc. Since these amenities have become available at the project site, project allowance is not being paid to the P. & T. employees.

(c) Yes Sir. In the light of the recommendations of the Third Pay Commission, Government have issued orders laying down the general principles for the grant of project allowance to Central Government employees serving in project areas.

(d) No. Sir. Where reasonable amenities already exist, there would be no justification for the grant of project allowance. Similarly, where project allowance had been sanctioned but reasonable amenities were provided subsequently, the continuance of

the project allowance would not be justified.

Advance Plan Aid to States

805. SHRI YASHWANT BORLE: Will the Minister of FINANCE be pleased to state:

(a) whether the Central Government have offered advance plan aid to certain States; and

(b) if so, the reasons for the same and the names of these States?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Yes Sir.

(b) Advance Plan assistance has been allocated to certain States for stepping up the outlay on major and medium irrigation works and for meeting the expenditure in connection with natural calamities. Further, to enable the States to keep up the tempo of development and finance the approved Plan outlays for the current year, additional advance Plan assistance is also being given. The names of the States to which advance Plan assistance is being given for the abovementioned purposes are given in the enclosed statement.

Statement

States to which Advance Plan assistance has been allocated

For accelerating work on Major and Medium Irrigation projects	For meeting expenditure necessitated by natural calamities	For filling gap in resources
Andhra Pradesh	Assam	Assam
Bihar	Gujarat	Bihar
Gujarat	Haryana	Gujarat
Haryana	Himachal Pradesh	Haryana
Karnataka	Karnataka	Himachal Pradesh
Kerala	Orissa	Karnataka
Madhya Pradesh	Rajasthan	Kerala
Maharashtra	Uttar Pradesh	Madhya Pradesh
Orissa	West Bengal	Maharashtra
Punjab		Manipur
Rajasthan		Meghalaya
Tamil Nadu		Nagaland
Uttar Pradesh		Orissa
West Bengal		Punjab
		Rajasthan
		Sikkim
		Tamil Nadu
		Tripura
		Uttar Pradesh
		West Bengal